

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1393**  
TO BE ANSWERED ON 11.02.2020

**DRINKING WATER PROJECTS UNDER MGNREGS**

**1393. SHRI JYOTIRMAY SINGH MAHATO:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any project is being implemented under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to provide safe drinking water;
- (b) if so, the details thereof, State-wise including West Bengal; and
- (c) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a): The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven scheme with bottom up approach. The works are approved & prioritized by the Gram Sabha at the Gram Panchayat level. Hence every year, the action plan (shelf of Work) of the permissible works are prepared & approved by the Gram Sabha under the scheme and can be taken up as per the demand only.

As per the Schedule I of Mahatma Gandhi NREGA, Para 4 (1),I. Category: A : Public works relating to Natural Resource Management (i) Water Conservation and water harvesting structures to augment and improve ground water like underground dykes, earthen dams, stop dams, check dams with focus on recharging ground water including drinking water sources are permissible activities that can be taken up for implementation.

(b): As per information uploaded by the States/UTs including West Bengal in the Management Information System (MIS), the ground water recharge & water conservation works for the drinking water source taken up under Mahatma Gandhi NREGS during the year 2019-20 (as on 3<sup>rd</sup> February, 2020) are at Annexure.

(c): Does not arise.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 1393 dated 11.02.2020

Sl. No.	States	Completed		Ongoing	
		Number of works	Expenditure in Lakhs	Number of works	Expenditure in Lakhs
1	ANDAMAN & NICOBAR ISLANDS	0	0	0	0
2	ANDHRA PRADESH	0	0	0	0
3	ARUNACHAL PRADESH	0	0.12*	9	17.13
4	ASSAM	2	0.63	98	6.02
5	BIHAR	158	6.26	58	1.15
6	CHHATTISGARH	168	3.03	229	5.58
7	DADRA & NAGAR HAVELI	0	0	0	0
8	DAMAN & DIU	0	0	0	0
9	GOA	0	0	3	2.53
10	GUJARAT	2	0	1	0
11	HARYANA	1	0.07	3	0
12	HIMACHAL PRADESH	5	0	9	0.96
13	JAMMU AND KASHMIR	8	2.79	50	2.26
14	JHARKHAND	2	0	18	0.32
15	KARNATAKA	610	48.6	1674	72.59
16	KERALA	883	417.77	1245	172.09
17	LAKSHADWEEP	0	0	0	0
18	MADHYA PRADESH	545	205.93	1128	256.8
19	MAHARASHTRA	1938	44.3	1495	125.68
20	MANIPUR	1	0	9	0.53
21	MEGHALAYA	24	13.83	32	8.35
22	MIZORAM	0	0	0	0
23	NAGALAND	0	0	1	0
24	ODISHA	633	41.41	629	43.33
25	PUDUCHERRY	0	0	0	0
26	PUNJAB	24	0.59	81	18.64
27	RAJASTHAN	15	5.18	25	4.46
28	SIKKIM	0	0	0	0
29	TAMIL NADU	2237	178.44	1621	36.04
30	TELANGANA	105	1.08	841	2.22
31	TRIPURA	7	2.69	2	0
32	UTTAR PRADESH	53	0.71	129	3.61
33	UTTARAKHAND	12	4.63	8	0.99
<b>34</b>	<b>WEST BENGAL</b>	<b>242</b>	<b>20.58</b>	<b>868</b>	<b>111.24</b>
	<b>Total</b>	<b>7675</b>	<b>998.64</b>	<b>10266</b>	<b>892.52</b>

\* indicates expenditure on work completed in previous year.